



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,25th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	Review.Pet./141/2018	LONGSING TERANG and ANR Versus THE STATE OF ASSAM and 107 ORS	MR.B CHAKRABORTY MR.T R SARMA MR.N G KUNDU MR.L GOGOI MR.P K CHOUDHURY	MR. B ULLAH MR. P HAZARIKA MS. S MAHANTA (r- 12,13,15,21,43,46,50,51,53,55,66,68,74,82,83,85,86) MR. M MAHANTA (r- 12,13,15,21,43,46,50,51,53,55,66,68,74,82,83,85,86) MR. M K BORO MR. M K BORO MR. M AGARWALLA (R- 10,17,27,34,49,52,57,59,65,67,73,78) MR. R HAZARIKA MR. J ROY MR. H S BORAH MR. C CHAKRAVARTY MS J DAS MS J DAS MS R MAHANTA (R17) MS T DUTTA (R17) MS P GOGOI (R17) SC, EDUCATION
2	RSA/101/2019	ABDUL BAREK MOLLAH Versus SHEFALI RANI DAS	MR. N SHARMA MR N SARMA	MR H R A CHOUDHURY MR F U BARBHUIYA
3	WA/46/2020	MISS ARTI NABAM AND 8 ORS Versus GOVERNMENT OF ARUNACHAL PRADESH AND 29 ORS	MR. I CHOWDHURY SR ADV MR. A DHAR MD F FARIDI MR. N RATAN	GA, AP
4	Review.Pet./31/2021	RAJDEEP DAS AND 25 ORS. Versus DR. RANJAN DUTTA KALITA AND 9 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM MR. R MAZUMDAR (R-9) SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY SC, G U
	WITH I.A.(Civil)/473/2021 in Review.Pet./31/2021	RAJDEEP DAS AND 25 ORS. Versus RANJAN DUTTA KALITA AND 9 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS	GA, ASSAM SC, DIB. UNIVERSITY SC, ASSAM UNIVERSITY SC, G U

=====

=====

LEAVE NOTE OF ADVOCATES FOR 25/08/2022

-

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
13)	MR. J AHMED	30-08-2022	To	02-09-2022
14)	MS. D GHOSH	23-08-2022	To	02-09-2022
15)	MR M Z AHMED	24-08-2022	To	26-08-2022
16)	MS B DUTTA	24-08-2022	To	26-08-2022
17)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
18)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
19)	MR. S SHARMA	24-08-2022	To	26-08-2022
20)	MR R GOENKA	23-08-2022	To	02-09-2022
21)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
22)	MR R CHAKRAVORTY	25-08-2022	To	25-08-2022
23)	MD. A J ATIA	30-08-2022	To	06-09-2022
24)	MS J KALITA	30-08-2022	To	01-09-2022
25)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,25th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	Review.Pet./11/2016	THE DERGAON MUNICIPAL BOARD and ANR Versus SRI JOTIN BORAH @ JITEN BORAH and 11 ORS	MR.K N CHOUDHURY MS.R DEKA MR.J PATOWARY MR.P P MEDHI	GA, ASSAM MR.P C DEY(R-1) MR.A SARKAR R-1 MS.S PAUL(R-1) ASSTT.S.G.I.
2	WA/138/2019	SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRAVARTY MS THUYEKHRULU	SC, HIGHER EDU
3	RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND 12 ORS	MR. R K BHUYAN MR K SAIKIA MR A ZAMAN MD. K ALI	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR. P AHMED MS. S RASUL
4	WP(C)/4072/2021	SANDHYA RANI PAUL Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. M BEGUM	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MRS. N BARUAH	01-08-2022	To	13-10-2022
3)	MR G BAISHYA	13-08-2022	To	31-08-2022
4)	MS. J PAUL	13-08-2022	To	30-08-2022
5)	MR. P SARMA	17-08-2022	To	30-09-2022
6)	MR. J A AHMED	18-08-2022	To	24-09-2022
7)	MR S DASGUPTA	22-08-2022	To	30-09-2022
8)	MR J SHARMA	18-08-2022	To	30-08-2022
9)	MS. A DEVI	20-08-2022	To	09-09-2022
10)	MRS U CHAKRABORTY	18-08-2022	To	31-08-2022
11)	MS. B M CHETRI	22-08-2022	To	01-09-2022
12)	MRS. R S CHOWDHURY	22-08-2022	To	25-08-2022
13)	MR. J AHMED	30-08-2022	To	02-09-2022
14)	MS. D GHOSH	23-08-2022	To	02-09-2022
15)	MR M Z AHMED	24-08-2022	To	26-08-2022
16)	MS B DUTTA	24-08-2022	To	26-08-2022

17)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
18)	MR. A K PURKAYASTHA	24-08-2022	To	26-08-2022
19)	MR. S SHARMA	24-08-2022	To	26-08-2022
20)	MR R GOENKA	23-08-2022	To	02-09-2022
21)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
22)	MR R CHAKRAVORTY	25-08-2022	To	25-08-2022
23)	MD. A J ATIA	30-08-2022	To	06-09-2022
24)	MS J KALITA	30-08-2022	To	01-09-2022
25)	MR D C K HAZARIKA	30-08-2022	To	01-09-2022